

S.No 20 (R)

Phone : 0495 - 2365969

Fax : 2366090

MUSLIM LEAGUE KERALA STATE COMMITTEE

RED CROSS ROAD, CALICUT - 673 032

Email - leaguehouse@gmail.com

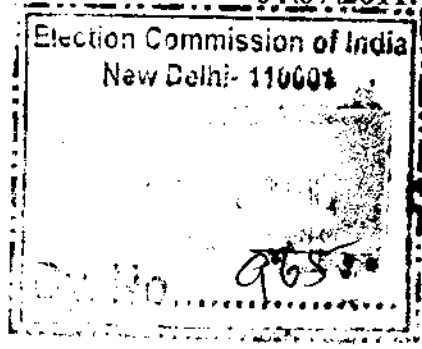
DSC (JP)

gasy (SP)

Dy. No. 124/233
104/08

Ref:.....EC-10\AE-2011

Date 04/07/2011



To

The Secretary,
Election Commission of India,
New Delhi-110 001.

Handwritten signature/initials

Sir,

Subject:- Furnishing of returns on election expenses by recognized Political Parties for the General Election to the Legislative Assembly of Kerala ,2011-reg.

Handwritten notes: 27.07.11

Ref:- Your Letter No.76\EE\EEM\2011\863 dated 31st May 2011.

Handwritten signature/initials: Ms JK

As desired by your letter cited in the reference, I submit herewith the details of expenditure incurred by Muslim League, Kerala State Committee during the General Election to the Legislative Assembly of Kerala 2011.

The details include all the receipts and expenditure of the party from 1-03-2011 to 13-05-2011, including the advance and expenditure not connected with elections. It is also informed that we have not incurred or sponsored any expenditure for our Candidates, instead we have given them each a lump sum amount. The details of lump sum amount paid to each candidate is enclosed herewith.

All the expenses of candidates were incurred by them individually and the return of the expenditure incurred by them were duly filed with their respective Election officers.

With regards,



Yours faithfully,

Handwritten signature of P.K. Kunhalikutty

P.K.Kunhalikutty,
(General Secretary)
R.K. KUNHALIKUTTY
General Secretary
MUSLIM LEAGUE
KERALA STATE COMMITTEE
R.C. ROAD, CALICUT - 32

ANNEXURE.

STATEMENT OF ELECTION EXPENDITURE.

General Election(s) to the : LEGISLATIVE ASSEMBLY OF KERALA-2011.
Name of political party. : MUSLIM LEAGUE KERALA STATE COMMITTEE.

A. Details of Election Expenditure incurred/authorized at National/central headquarters.

Part-1

Table with 2 columns: Description and Rs. (Amount). Rows include: 1. Opening balance of party funds... NIL; 2. Total receipt (at national /central) from all sources... NIL; (a) Donations,etc.received in cash. NIL; (b) Amount received by Cheque/DD,etc NIL; Total: NIL; 3. Total expenditure (at national/central level) from Date of announcement to ... (date of Completion of elections) NIL; 4. (a) Expenses incurred in cash. NIL; (b) Expenses incurred through Cheque/DD,etc. NIL; (c) Expenses authorized, but remaining unpaid. NIL; Total: NIL; 5. closing balance (at national/central level)as on (date of completion of elections) NIL.

Part 11

Expenditure incurred /authorized (at National /Central Level)on General Party Propaganda.

A. Publicity

Rs.

(1) Printed materials,like manifesto.pamphlets ,posters, handbills,etc.	_____ <u>NIL</u>
(2) Electronics media (including hiring tims slots sports,etc.in Private channels)	_____ <u>NIL</u>
(3) Making and Distribution of video films.	_____ <u>NIL</u>
(4) Making and distributions of audio cassettes.	_____ <u>NIL</u>
(5) Advertisement in newspapers, magazine, souvenirs etc.	_____ <u>NIL</u>
(6) Cut-outs,hoardings ,banners,flags,arches,gates,etc.	_____ <u>NIL</u>
(7) Through any other means.	_____ <u>NIL</u>
Total :	_____ <u>NIL</u>

B. Expenses on travel of leaders of the party covered by 'Explanations 1&2' under section 77 (1) of the Representation of the People Act ,1951 for propagating programme of the party.

1. Traval Expenses

(1) On cars, other four wheelers, three wheelers and two wheelers.	_____ <u>NIL</u>
(2) Trains.	_____ <u>NIL</u>
(3) Aircrafts/helicopters/ships,etc.	_____ <u>NIL</u>
(4) Animal Transport.	_____ <u>NIL</u>
Total :	_____ <u>NIL</u> .

11. Other Expenses:

(1) Expenses on boarding and loading.	_____	NIL.
(2) Other Misc. Expenses	_____	NIL
Total	_____	NIL

C. Travel Expenses of leaders and Workers other than those covered under item 'B' above.

(1) On cars, other four wheelers, three wheelers and two wheelers	_____	NIL
(2) Trains	_____	NIL
(3) Aircraft/helicopters/ships,etc	_____	NIL
(4) Animal transport.	_____	NIL
(5) Expenses on accommodation,etc.	_____	NIL
Total:	_____	NIL

D. Other Expenses:-

(1) Maintenance and running of party /campaign office	_____	NIL
(2) Public meeting.	_____	NIL
(3) Processions.	_____	NIL
(4) Other Misc.expenses(Please specify).	_____	NIL
Total:	_____	NIL
Grand Total:	_____	NIL

B. Details of Election Expenditure incurred or authorized at State Level.

Name of State : KERALA.

Part-1

1. Opening balance of party funds in whatever manner held as on the date of announcement (at state level)	<u>1245627.00</u>
2. Total receipt (at State level) from all Sources from date of announcement to <u>13/05/11</u> (date of completion of elections.)	<u>41140000.00</u>
(a) Donations,etc.received in cash.	<u>14700000.00</u>
(b) Amount received by Cheque/DD,etc	<u>26440000.00</u>
Total:	<u>41140000.00</u>
3. Total expenditure (at State level) from date of announcement to <u>13/05/11</u> (date of Completion of elections)	<u>34942772.00</u>
4. (a) Expenses incurred in cash.	<u>5542772.00</u>
(b) Expenses incurred through Cheque/DD,etc.	<u>29400000.00</u>
(c) Expenses authorized, but remaining unpaid.	<u> NIL</u>
Total:	<u>34942772.00</u>
6. closing balance (at State level)as on (date of completion of elections)	<u>7442885.00</u>

Part 11

Expenditure incurred /authorized (at State Level)on General Party Propaganda.

A. Publicity

(1) Printed materials, like manifesto. pamphlets ,posters, handbills,etc.	<u>603800.00</u>
(2) Electronics media (including hiring time slots sports,etc.in Private channels)	<u>100000.00</u>
(3) Making and Distribution of video films.	<u>258250.00</u>
(4) Making and distributions of audio cassettes.	<u>26200.00</u>
(5) Advertisement in newspapers, magazine, souvenirs etc.	<u> NIL.</u>
(6) Cut-outs, hoardings ,banners,flags,arches,gates,etc.	<u>64900.00</u>
(7) Through any other means.	<u> NIL</u>
Total:	<u>1053150.00</u>

B. Expenses on travel of leaders of the party covered by 'Explanations 1&2' under section 77 (1) of the Representation of the People Act ,1951 for propagating programme of the party.

1. Traval Expenses

(1) On cars, other four wheelers, three wheelers and two wheelers.	<u>475400.00</u>
(2) Trains.	<u>35752.00</u>
(3) Aircrafts/helicopters/ships,etc.	<u> NIL</u>
(4) Animal Transport.	<u> NIL</u>
Total:	<u>511152.00</u>

2. Other Expenses:

(1) Expenses on boarding and loading.	<u>108912.00</u>
(2) Other Misc. Expenses	<u>NIL.</u>
Total:	<u>108912.00</u>

C. Travel Expenses of leaders and Workers other than those covered under item 'B'above.

(1) On cars, other four wheelers, three wheelers and two wheelers	142557.00
(2) Trains	<u>NIL</u>
(3) Aircraft/helicopters/ships,etc	<u>NIL</u>
(4) Animal transport.	<u>NIL</u>
(5) Expenses on accommodation,etc.	<u>100000.00</u>
Total:	<u>242557.00</u>

D. Other Expenses:-

(1) Maintenance and running of party /campaign office.	<u>529351.00</u>
(2) Public meeting.	<u>467650.00</u>
(3) Processions.	<u>325000.00</u>
(3) Other Misc.expenses(Please specify).	<u>NIL</u>
Total :	<u>1322001.00</u>
Grand Total :	<u>3237772.00</u>

C. Details of Election Expenditure incurred District Level including expenses by any Committee, by whatever name called..

Name of District :

Part-1

1. Opening balance of party funds in whatever manner held as on the date of announcement (at District level)	_____	NIL.
2. Total receipt (at District level) from all Sources from date of announcement to ----- (date of completion of elections.)	_____	NIL.
(a) Donations, etc. received in cash.	_____	NIL.
(b) Amount received by Cheque/DD, etc	_____	NIL.
	Total: _____	NIL.
3. Total expenditure (at District level) from date of announcement to ----- (date of Completion of elections)	_____	NIL.
4. (a) Expenses incurred in cash.	_____	NIL.
(b) Expenses incurred through Cheque/DD, etc.	_____	NIL.
(c) Expenses authorized, but remaining unpaid.	_____	NIL.
	Total: _____	NIL.
5. closing balance (at District level) as on (date of completion of elections)	_____	NIL.

Part 11

Expenditure incurred /authorized (at District Level)on General Party Propaganda.

A. Publicity

Rs

(1) Printed materials, like manifesto. pamphlets ,posters, handbills,etc.	_____	NIL.
(2) Electronics media (including hiring time slots sports,etc.in Private channels)	_____	NIL.
(3) Making and Distribution of video films.	_____	NIL.
(4) Making and distributions of audio cassettes.	_____	NIL.
(5) Advertisement in newspapers, magazine, souvenirs etc.	_____	NIL.
(6) Cut-outs, hoardings ,banners,flags,arches,gates,etc.	_____	NIL.
(7) Through any other means.	_____	NIL.
	Total:_____	NIL.

B. Expenses on travel of leaders of the party covered by 'Explanations 1&2' under section 77 (1) of the Representation of the People Act ,1951 for propagating programme of the party.

1. Traval Expenses

(1) On cars, other four wheelers, three wheelers and two wheelers	_____	NIL.
(2) Trains.	_____	NIL.
(3) Aircrafts/helicopters/ships,etc.	_____	NIL.
(4) Animal Transport.	_____	NIL.
	Total:-_____	NIL.

2. Other Expenses:

- (1) Expenses on boarding and loading. _____ NIL.
 - (2) Other Misc. Expenses _____
- Total: _____ NIL.

C. Travel Expenses of leaders and Workers other than those covered under item 'B' above.

- (1) On cars, other four wheelers, three wheelers and two wheelers _____ NIL.
 - (2) Trains _____ NIL.
 - (3) Aircraft/helicopters/ships,etc _____ NIL.
 - (4) Animal transport. _____ NIL.
 - (5) Expenses on accommodation,etc. _____ NIL.
- Total: _____ NIL.

D. Other Expenses:-

- (1) Maintenance and running of party /campaign office. _____ NIL.
- (2) Public meeting. _____ NIL.
- (3) Processions. _____ NIL.
- (4) Other Misc.expenses(Please specify). _____ NIL.

Total: _____ NIL.

Grand Total: _____ NIL.

D. Expenditure on individual Candidates.

Name of the State and constituency _____ **NIL-NOTE.**

Name of the Candidate _____ **NIL.**

A. Publicity. **Rs**

(1) Printed materials, like manifesto, pamphlets, posters, handbills, etc. _____ **NIL.**

(2) Electronics media (including hiring time slots sports, etc. in Private channels) _____ **NIL.**

(3) Making and Distribution of video films. _____ **NIL.**

(4) Making and distributions of audio cassettes. _____ **NIL.**

(5) Advertisement in newspapers, magazine, souvenirs etc. _____ **NIL.**

(6) Cut-outs, hoardings, banners, flags, arches, gates, etc. _____ **NIL.**

(7) Through any other means. _____ **NIL.**

Total: _____ **NIL.**

B. Travel Expenses of leaders (covered by 'Explanations 1&2' section 77 (1) of the Representation of the People Act, 1951

I.

(1) On cars, other four wheelers, three wheelers and two wheelers _____ **NIL.**

(2) Trains. _____ **NIL.**

(3) Aircrafts/helicopters/ships, etc. _____ **NIL.**

(4) Animal Transport. _____ **NIL.**

Total(1+2+3+4): _____ **NIL.**

11.

Expenses on their accommodation, etc _____ **NIL.**

Total:- _____ **NIL.**

C. Travel Expenses of leaders and Workers.

1

- (1) On cars, other four wheelers, three wheelers and two wheelers NIL-NOTE
- (2) Trains _____ NIL.
- (3) Aircraft/helicopters/ships,etc _____ NIL.
- (4) Animal transport. _____ NIL.

11

- (1) Expenses on their accommodation,etc. _____ NIL.
- Total : _____ NIL.

D. Other Expenses:-

- (1) Maintenance and running of party /campaign office. _____ NIL.
- (2) Public meeting. _____ NIL.
- (3) Processions. _____ NIL.
- (4) Other Misc.expenses(Please specify). _____ NIL.

Total: _____ NIL.

Grand Total: _____ NIL.

NOTE: All the expenses were expended by the Candidates individually .Party paid a lump sum amount to each Candidates. Details of which is enclosed herewith.

ABSTRACT

(a)	Total Expenditure incurred at National/ Central headquarters.	_____ NIL
(b)	Total Expenditure incurred at State(s) Level.	_____ 32,37,772.00
(c)	Total Expenditure incurred at District(s) Level.	_____ NIL
(d)	Total Expenditure incurred on individual candidates.	_____ 2,24,00,000.00
	Expenditure and advances other than Election's	_____ 93,05,000.00
	Grand Total.	_____ 3,49,42,772.00

E. Mechanism by which expenditure was incurred by the party.

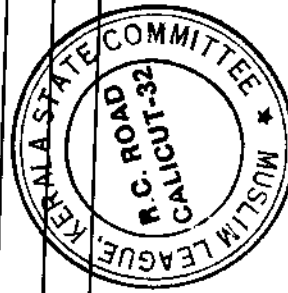
1.	Please furnish names and addresses of party functionaries who were authorized to incur expenditure for the party at	
	(a) National level	N.A
	(b) State level	P.K.Kunhalikkutty, General Secretary, Muslim League, Kerala State Committee.
	(c) District level.	N.A
	(d) Constituency level.	N.A
2.	Does the party give a lump sum amount to its candidates for the elections ? (If yes then please furnish the name of all such candidates, constituency-wise, and the lump sum amount given to each of them.)	Yes , Total Rs.2,24,00,000/ (List enclosed.)
3.	Does the party print its posters in a centralized way and thereafter distribute it in various constituencies? (If yes ,please furnish the name and address of the presses where such posters were printed, number of posters printed ,their costs ,number of posters distributed in each constituency.)	NO, N.A
4.	Does the party hire aircrafts/helicopters for its campaign? (If yes, please intimate the companies/ agencies from whom these have been hired and the amount paid.) Please also state the flight details undertaken and the constituencies visited through these aircraft/helicopter and the cost for each flight.	NO, N.A



(Handwritten signature)
 (signature of authorized person)
P.K. KUNHALIKUTTY
 General Secretary
 MUSLIM LEAGUE
 KERALA STATE COMMITTEE
 R.C. ROAD, CALICUT - 32

45

Sl. No	No and name of constituencies	Name of candidates	amount.
1	01 MANJESHWAR.	P.B.ABDURASAK	1000000
2	02 KASARAGOD.	N.A.NELLIKUNNU	800000
3	10 AZHIKODE.	AZHIKODE	1000000
4	21 KUTTIADI.	SOOPY NARIKKATTARI	800000
5	28 KOZHIKODE SOUTH.	M.K.MUNEER	1000000
6	30 KUNNAMANGALAM.	U.C.RAMAN(INDEPENDENT)	1000000
7	31 KODUVALLY.	V.M.UMMER MASTER.	1000000
8	32 THIRUVAMBADY.	C.MOYINKUTTY.	800000
9	33 KONDOTTY.	K.MUHAMMEDUNNI HAJI.	800000
10	34 ERANAD.	P.K.BASHEER.	800000
11	37 MANJERI.	Adv.M.UMMER.	800000
12	38 PERINTHALMANNA	MANHALAMKUZHI ALI.	1300000
13	39 MANKADA	T.A.AHMED KABEER.	1000000
14	40 MALAPPURAM	P.UBAIDULLA	1200000
15	41 VENGARA	P.K.KUNHALIKUTTY	1100000
16	42 VALLIKKUNNU	K.N.A.KADER	1000000
17	43 THIRURANGADI	P.K.ABDURRABB.	800000
18	44 TANUR	ABDURAHMAN RANDATHANI	800000
19	45 TIRUR	C.MAMMUTTY.	1000000
20	46 KOTTAKKAL	M.P.ABDUSAMAD SAMADANI	1000000
21	54 MANNARKAD	N.SAMSUDHEEN	800000
22	63 GURUVAYOOR	ASHRAF KOKKUR	800000
23	77 KALAMASSERY	V.K.EBRAHIM KUNHU	800000
24	125 ERAVIPURAM	P.K.K.BAVA.	1000000
		TOTAL	22400000



[Signature]

P. K. KUNHALIKUTTY
General Secretary
MUSLIM LEAGUE
KERALA STATE COMMITTEE